

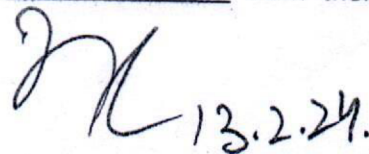
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Inip. Code of the Official	From	To
1.	Anshul Kumar EC: 28415505	Post: Peon Role: Peon Posting: Caretaking Branch Distt: South Saket	Post: Peon Role: Peon Posting: R & I Branch Distt: North-East KKD
2.	Jatin EC: 75884930	Post: Peon Role: Peon Posting: R & I Branch Distt: North-East KKD	Post: Peon Role: Peon Posting: Caretaking Branch Distt: South Saket
3.	Vinod Kumar EC: 10562	Post: Peon Role: Orderly Posting: In the Court of Sh. Rohit Gulia, Ld. ASJ (FTSC) (POCSO)-01 Distt: South-West Dwarka	Post: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
4.	Kuldeep Rana EC: 53426042/ 92020	Post: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Post: Peon Role: Orderly Posting: In the Court of Sh. Rohit Gulia, Ld. ASJ (FTSC) (POCSO)-01 Distt: South-West Dwarka
5.	Naveen Kumar Verma EC: 90298	Bailiff in the Nazarat Branch Distt: South-West Dwarka	Bailiff in the Nazarat Branch Distt: Shahdara KKD
6.	Naveen Kumar EC: 90312	Bailiff in the Nazarat Branch Distt: Shahdara KKD	Bailiff in the Nazarat Branch Distt: North Rohini
7.	Mukesh Kumar Malik EC: 90052	Bailiff in the Nazarat Branch Distt: North Rohini	Bailiff in the Nazarat Branch Distt: South-West Dwarka

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All the above mentioned officials who are transferred shall be **STAND RELIEVED** from their respective postings forthwith.

 13.2.24.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

9550 - 9585

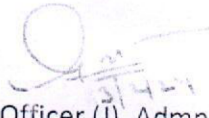
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No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the.....

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. Ld. Administrative Civil Judges concerned Delhi/New Delhi.
4. The Branch Incharges, Nazarat Branch, Care Taking Branch concerned Delhi/New Delhi.
5. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch Delhi/New Delhi.
6. The Accounts Officers/Assistant Accounts Officers, Accounts Branch Delhi/New Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. The Officers/Officials concerned.
10. Dealing Official, Layers, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.


Administrative Officer (J), Admn. Branch-II
Central, THC